

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 2332
ANSWERED ON 07.08.2026

**ELECTRIC VEHICLE CHARGING INFRASTRUCTURE AND FAME SCHEME IN
MAHARASHTRA**

2332. SHRI MILIND MURLI DEORA:

Will the Minister of Heavy Industries be pleased to state:

- (a) the details (2019-20 to 2023-24) of public EV charging stations sanctioned, installed and operational in Maharashtra under FAME India Phases I and II, district-wise, city-wise and year-wise;
- (b) the Central funds sanctioned, released and utilised for EV charging infrastructure in the State, year-wise;
- (c) number of electric buses sanctioned and delivered under FAME Phase II to MSRTC, PMPML, BEST and other Maharashtra agencies;
- (d) whether any FAME-funded charging stations are non-functional, sub-standard or lack interoperability, if so, the details thereof; and
- (e) the measures taken to ensure balanced EV charging infrastructure expansion across Tier-II and Tier-III cities, including Nashik, Aurangabad, Nagpur, Solapur and Kolhapur beyond Mumbai-Pune?

**ANSWER
THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI BHUPATHIRAJU SRINIVASA VARMA)**

(a) & (b): FAME-II scheme of the Ministry of Heavy Industries (MHI) was implemented from 01.04.2019 to 31.03.2024. Under FAME-II scheme, there was no state-wise, district-wise or city-wise allocation or sanction of EV charging stations. Under FAME-II scheme, MHI disbursed financial support of ₹898.37 crore for setting up of Electric Vehicle Public Charging Stations (EVPCS) on a pan-India basis including Maharashtra.

The number of installed and operational (energized) EVPCS in Maharashtra, under the FAME-II scheme, as on 01.07.2026, is as under:

Table 1		
State	Installed EVPCS	Operational EVPCS
Maharashtra	802	737

As per inputs received from 3 OMCs, the details of EVPCS installed and operational by 3 OMCs, in Maharashtra under the FAME-II scheme are provided at Annexure.

(c): Under the FAME –II scheme, 830 electric buses were sanctioned & deployed in Maharashtra as per details provided below:

Table 2

Sr. No.	Name of STU	No. of e-Buses Sanctioned and delivered in Maharashtra
1	Brihanmumbai Electric Supply and Transport (BEST)	340
2	Pune Mahanagar Parivahan Mahamandal Ltd (PMPML)	150
3	Maharashtra State Road Transport Corporation (MSRTC)	150
4	Navi Mumbai Municipal Transport (NMMT)	150
5	Nagpur Municipal Corporation (NMC)	40
Total		830

(d) & (e): There is no state-wise or district-wise sanction of EV PCS under the FAME-II scheme. Under the FAME-II scheme, 802 nos. of EVPCS have been installed in Maharashtra, out of which 737 are operational. Further, none of the EVPCS sanctioned under the FAME-II scheme are sub-standard or noncompliant with interoperability norms.

Further, Rs.2,000 crore has been allocated for deployment of EV charging infrastructure under PM E-DRIVE scheme on a pan India basis including Tier-II, Tier-III cities and Nashik, Aurangabad, Nagpur, Solapur and Kolhapur beyond Mumbai-Pune.

Annexure

Details of District wise EVPCS installed and operational in Maharashtra as on 01.07.2026 is as under:

S. No.	District Name	No. of EVPCS	
		Installed	Operational
1	Ahmednagar (Ahilyanagar)	30	30
2	Akola	15	13
3	Amravati	12	9
4	Aurangabad (Chhatrapati Sambhaji Nagar)	42	37
5	Beed	16	16
6	Bhandara	12	12
7	Buldhana	20	17
8	Chandrapur	11	10
9	Dhule	23	22
10	Gadchiroli	5	5
11	Gondia	11	9
12	Hingoli	7	6
13	Jalgaon	31	28
14	Jalna	10	9
15	Kolhapur	35	35
16	Latur	10	10
17	Mumbai City	6	6
18	Mumbai Suburban	13	8
19	Nagpur	61	60
20	Nanded	14	14
21	Nandurbar	12	12
22	Nashik	82	70
23	Osmanabad (Dharashiv)	11	11
24	Palghar	25	20
25	Parbhani	6	6
26	Pune	85	83
27	Raigad	25	19
28	Ratnagiri	12	12
29	Sangli	19	16
30	Satara	35	34
31	Sindhudurg	7	7
32	Solapur	19	19
33	Thane	32	27
34	Wardha	23	22
35	Washim	2	2
36	Yavatmal	23	21
	Total	802	737